

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3737
ANSWERED ON:16.12.2014
BIO DIVERSITY BOARDS
Patil Shri Bheemrao Baswanthrao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has set up new Bio-diversity Boards in the country particularly for the newly created Telangana State;
- (b) if so, the details thereof, State/UT wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c): State Biodiversity Boards (SBBs) have been established in all 29 States, including the newly formed State of Telangana. The details are available on the website of National Biodiversity Authority (<http://nbaindia.org>). As per the Section 22(2) of the Biological Diversity Act, 2002, no SBB shall be constituted for a Union Territory (UT) and the NBA shall exercise the powers and perform the functions of a SBB for UTs, provided that in relation to any UT, NBA may delegate its powers or functions to such person or group of persons as the Central Government may specify.